



CHRIST
(DEEMED TO BE UNIVERSITY)
BANGALORE · INDIA

**CORPORATE LAW COMMITTEE,
School of Law, Christ (Deemed to be University)
Bangalore**

PRESENTS

1st National Symposium on Corporate Juris Nexus:

**Unravelling Mergers & Acquisitions, Private Equity &
Venture Capital, Corporate Restructuring, Banking &
Finance and Insolvency Laws**

About the School of Law, CHRIST (Deemed to be University), Bengaluru

School of Law, Christ University (SLCU), Bangalore, is a part of Christ (Deemed to be University), Bangalore, a premier educational institution. It is an academic fraternity of individuals dedicated to the motto, "EXCELLENCE AND SERVICE", providing a nurturing ground for an individual's holistic development to make an effective contribution to society in a dynamic environment. SLCU holds a vision to become a globally recognized centre for excellence in legal education with a mission to create and proactively generate in-depth legal knowledge in the student community so that they can transfer their acquired knowledge to the larger benefit of the society, in accordance with professional ethics and values. In order to promote interaction between students and legal professionals, seminars, guest lectures and workshops are conducted on various subjects of law at regular intervals.

About the Corporate Law Committee

The Corporate Law Committee at the School of Law, CHRIST (Deemed to be University), strives to create unparalleled opportunities for future legal professionals in the corporate world. Our goal is to impart a well-rounded understanding of Corporate Law and its associated areas through a variety of engaging activities during the 2023-2024 academic year.

About the Symposium

The Symposium shall be held on the 29th of September 2023, in an Offline Mode to provide students with a valuable exchange of knowledge and the chance to network with established industry professionals. The panel will consist of experts in Insolvency, Corporate Restructuring, Mergers & Acquisitions, Private Equity and Venture Capital and Banking & Finance, who will discuss pertinent issues and trends and propose recommendations. The panel's diversified experience aims to provide a comprehensive, all-round understanding of corporate laws by reflecting on different disciplines within the field.

Esteemed Speakers



Mr. Hemant Krishna
Partner, Shardul Amarchand
Mangaldas & Co.



Mr. S. Harish
Partner, Cyril Amarchand
Mangaldas



Mr. Saurav Samaddar
Partner, Cyril
Amarchand Mangaldas



Ms. Trayosha Darapuneni
Partner, Cyril Amarchand
Mangaldas



Ms. Aparna Ravi
Partner, Samvad
Partners



Ms. Smita Jha, Partner,
Khaitan & Co.



Mr. Ajay G. Prasad
Partner, J. Sagar Associates

Registration Details

The link for registration will be open till the 26th of September, 2023. Interested candidates can register through the link given below. The details of the online payment window can be found in the registration form itself. The amount will be used towards the symposium, a participant's kit, a certificate of participation as well as refreshments. Please note that the participants will have to arrange for accommodation as well as transport on their own.

Registration Fee

INR 500/- (Inclusive of GST)

Participants will be provided with refreshments, kits and certificates.

Eligibility Criteria

This Symposium is open to students currently enrolled in 3 years LL.B or 5 years LL.B Courses in India.

Important Dates

Last date for Registration:

26th September, 2023

Date of the Symposium:

29th September, 2023

Time:

9:00 AM - 5:00 PM

*Upon completion of registration, participants will receive an itinerary of the event via email.

How to participate?

Link for registration: [REGISTRATION](#)

Fee Payment Instructions:

To make the payment, please follow these steps:

1. Visit the online payment portal at <https://southindianbank.in/ChristFee/>
2. On the payment portal, select the "CONFERENCE" option.
3. From the available options, choose "National Symposium on Corporate Law (Externals)"
4. Proceed with the payment process.
5. Please take a screenshot of the portal once the payment is made, and attach the same in the registration form.

Please note that the registration fee is non-refundable. Kindly ensure that you complete the payment by the specified deadline.

Student Convenors

Anushka Gurnani:

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Khushi Lunawat :

khushi.lunawat@law.christuniversity.in

Faculty Coordinators

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Mr. Bhuvaneshwar Rai

Dr. Sivananda Kumar

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